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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**


CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.123/ BB2018	For admission	Sec 7 of I&B code	IVL Finance Limited	FX & Co. Advocates	Sri Giri Travels Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :


Thiribhuvan Chakravarthy H.Y.
9740573261

RESPONDENT/s :

Petitioner


ORDER

Heard Shri Thiribhuvan Chakravarthy H.Y., learned counsel for the Petitioner. The learned counsel for the Petitioner is not ready to argue the case. Post the case on 01.10.2018


Member(T)

Prema Murray - Steno


Member (J)